পঞ্জীভুক্ত নম্বৰ - ৭৬৮ ৯৭



Registered No. 768/97

THE ASSAM GAZETTE

অসাধাৰণ **EXTRAORDINARY** প্ৰাপ্ত কৰ্ত্তত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY THE AUTHORITY

নং 384 দিশপুৰ, মন্তলবাৰ, 21 আগষ্ট, 2012, 30 শাওঁণ, 1934 (শক) No. 384 Dispur, Tuesday, 21st August, 2012, 30th Sravana, 1934 (S.E.)

GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 21st August, 2012

No. LGL.109/2008/34. - The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

> ASSAM ACT NO. XX OF 2012 (Received the assent of the Governor on 16th August, 2012)

THE ASSAM ENTRY TAX (AMENDMENT) ACT, 2012

AN

ACT

further to amend the Assam Entry Tax Act, 2008.

Presmilita

Whereas it is expedient further to amend the Assam Entry Tax Act, 2008, hereinafter referred to as the principal Act, in the manner hereinafter appearing:

Assem Act XII of 2008.

It is hereby enacted in the Sixty-third Year of Republic of India as follows:-

Short title, . extent and commencement

- 1. (1) This Act may be called the Assam Entry Tax (Amendment) Act, 2012.
 - (2) It shall have the like extent as the principal Act.
 - (3) It shall come into force at once.

Amendment of Schedule.

- In the principal Act, in the Schedule, for Serial No.59 with entries thereto, the following shall be substituted, namely:-
 - "59. Paper excluding newsprint and kraft paper.

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MOHD. A. HAQUE

Secretary to the Govt. of Assam, Legislative Department, Dispur.